

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.03.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 20.03.2025 were

not taken up. The next date of hearing in the matters is **21.04.2025**.

Case No.	Name of the parties	Counsel for	Counsel for
		Appellants	Respondents
Comp. App. (AT)	Suraksha Asset Reconstruction Ltd.	Chitranshul A. Sinha	Ashish Wad
(Ins) No. 1902 of	Vs.		Meghna Rao
2024 & I.A. No.	Municipal Corporation of Greater		Harshit Goel
1300 of 2025	Mumbai & Ors.		Siddharth
			Dharmadhikari
Part Heard			Swati Arya
	With		
Comp. App. (AT)	Bank of India	Aditya Kumar	Ashish Wad
(Ins) No. 2014 of	Vs.		Siddharth
2024 & I.A. No.	Municipal Corporation of Greater		Dharmadhikari
7554 of 2024	Mumbai & Ors.		Swati Arya
			Naman Tandon
Part Heard			Harshit Goel
			Meghna Rao-R2
	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300 of 2025 <b>Part Heard</b> Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300 of 2025Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors.Part HeardWithComp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024Bank of India Vs.Vs. Municipal Corporation of Greater Mumbai & Ors.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300 of 2025Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors.Chitranshul A. SinhaPart HeardWithAppellantsComp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No.Bank of India Vs. Municipal Corporation of GreaterComp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. (Ins) No. 2014 of 2024 & I.A. No.Municipal Corporation of Greater Municipal Corporation of Greater

By order of Hon'ble Chairperson -Sd/-Registrar